

Nixon has ordered the entrances to North Vietnamese ports to be mined to keep weapons and supplies from what he called, 'international outlaws'. Mr. Nixon has said that the U. S. forces have been directed to take appropriate measures to interdict delivery of supplies by sea. He said that rail and other lines of supply would be cut off while air and naval strikes continued. This is a very serious matter, Sir. I want to draw the attention of the House that unless we exert, unless the Government of India exerts, it might lead to a third world war.

SHRI S. M. BANERJEE (Kanpur): I only request that the Prime Minister may make a statement tomorrow. President Nixon, I am sure, is the greatest criminal of the world. He is doing whatever he likes. How can that be tolerated?

MR. SPEAKER: He is Head of a State. You must avoid saying this. You can criticise his policies, but must avoid this. (*Interruption*)

SHRI INDRAJIT GUPTA (Alipore): It has been accepted by everybody that anything which escalates, anything which tends to aggravate, is a matter of concern for us. (*Interruption*).

SHRI JYOTIRMOY BOSU: It is also said that entrances to the ports of North Vietnam are being mined commencing 0900 hrs. Saigon time on May 9, and the mines are said to activate automatically beginning 1800 hrs. Saigon time on May 11. You will feel the alarm soon.

SHRI S. M. BANERJEE: Kindly direct them to make a statement tomorrow. The Minister of Parliamentary Affairs is here. Let him speak. (*Interruption*)

MR. SPEAKER: I will be sending your views to her.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR): Is Government called upon to comment on everything that is happening in the world? (*Interruption*) We are concerned about it.

12 40 hrs.

PAPERS LAID ON THE TABLE

MEDICAL TERMINATION OF PREGNANCY RULES, 1972

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. KISHU): On behalf of Shri Uma Shankar Dixit I beg to lay on the Table a copy of the Medical Termination of Pregnancy Rules, 1972 (Hindi and English versions) published in Notification No. G. S. R. 286 in Gazette of India dated the 11th March, 1972, under sub-section (3) of section 6 of the Medical Termination of Pregnancy Act, 1972. [Placed in Library See No. LT-1958/72]

STATEMENT RE DERAILMENT OF A RAILWAY TRAIN BETWEEN CHAKRIAPPALLI AND PENUKONDA STATIONS, RAILWAY PROTECTION FORCE (AMENDMENT) RULES ETC.

THE MINISTER OF RAILWAYS (SHRI K. HANUMANTHAIYA): I beg to lay on the Table—

- (1) A statement regarding derailment of train No. 223 UP Mysore-Hubli Passenger between Chakriappalli and Penukonda stations of the Southern Railway on the 26th April, 1972. [Placed in Library See No. LT 1959/72]
- (2) (i) A copy of the Railway Protection Force (Amendment) Rules, 1971 (Hindi and English versions) published in Notification No. G. S. R. 1813 in Gazette of India dated the 27th October, 1971, under sub-